

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu  
\*\*\*\*\*

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of  
Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref:- No. PW(R&B)Legal/267/2020

Dated 29.04.2021.

**GOVERNMENT ORDER NO:- 3459 - JK (LD) of 2021**  
**DATED:- 05 - 05 - 2021**

Sanction is hereby accorded to the appointment of Officers of Public Works(R&B) Department as mentioned in column (3) of the annexure to this Government Order as Officer Incharge (OIC) Litigation for the cases indicated against each in column (2)

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-  
(Achal Sethi)  
Secretary to Government

Dated:- 05 - 05 - 2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal/Secretary to Government, PW(R&B) Department.
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

  
(Ashish Gupta)  
Additional Secretary to Government

Annexure to Government Order No. 349 JK(LD) of 2021 dated 29.04.2021

S.No(1)	No and title of the case(2)	OIC(3)
1.	OWP No. 1719/2018 titled Bara Singh V/s State of J&K and Ors.	Mr. Ashok Kumar Kikloo- Chief Engineer, PWD (R&B)
2.	RP No.27/2019 titled Godvari Devi & Ors V/s State of J&K and Ors.	Mr Shakti Sagar - Superintending Engineer, PWD (R&B) Circle- Udhampur
3.	OWP No. 1806/2014 titled Harminder Singh and another V/s State of J&K and Ors.	Mr Shakti Sagar- Superintending Engineer, PWD (R&B) Circle- Udhampur.
4.	PIL No. 12/2019 titled Inhabitants of Tehsil Rajgarh V/s State of J&K and Ors.	Mr. R.K Gupta- Superintending Engineer, PMGSY, Circle Batote
5.	WP(C) No.../2021 titled Shamboo Nath & Ors V/s UT of J&K & Ors.	Mr. Nazir Hassan Zargar- Superintending Engineer, R&B Circle Doda